

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-511**

TP (Co. Act.)-11(PB)/2022 Old CP No.-449/2016  
New IA(Co. Act)/234/2024, New IA(Co. Act)/235/2024,  
New IA(Co. Act)/ 236/2024, New IA(Co. Act)/237/2024, IA(Co. Act)/206/2024,  
IA/92/2024, IA/93/2024, IA(Co. Act)/88/2024, IA/221/2022, IA/275/2022,  
IA/284/2022, CA/292/2022, IA/05/2023, IA(Co. Act)/42/2023,  
IA(Co. Act)/42/2023,IA(Co. Act)/54/2023, IA/176/2023,  
IA/181/2023, IA/190/2023, IA(Co. Act)/ 246/2023

**IN THE MATTER OF:**

Nitya Kukreja

**.....Applicant**

**Vs.**

ABW Infrastructure Ltd.

**.....Respondent**

**SECTION**

U/s 433 (e) & 434 and 439(1) (d)

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant

: Mr. Paramvir Singh Narang, Mr. Praveen Baisoyu,  
Mr. Pankaj Bansal, Mr. Atul Kumar, Advs. in  
IA/92/2024, IA/93/2024, IA/(Co. Act)/88/2024,  
IA/275/2022, IA/284/2022, IA/(Co. Act)/42/2023 &  
IA-(Co. Act)/54/2023  
Mr. Ajay Kumar, Mr. Brijender P Kumar, Advs. in New  
IA/(Co. Act)/234/2024, New IA/(Co. Act)/235/2024,  
New IA/(Co. Act)/ 236/2024 &  
New IA/(Co. Act)/237/2024  
Mr. Ankit Shah, Mr. Tarun Arora, Advs. in  
IA/176/2023  
Mr. Sarad Kumar Sunny, Mr. Keshav Mann, Advs. in  
IA/(Co. Act)/206/2024, IA/92/2024, IA/190/2023 &  
IA/(Co. Act)/ 246/2023

Mr. Aditya Chandra, Mr. Utkarsh Bhanu, Advs. in  
IA/221/2022  
Mr. Fahad Malik, Adv. in IA/284/2022 & IA/275/2022  
Ms. Bhavi Midha, Adv. in IA/221/2022  
Ms. Aastha Kulshrestha, Ms. Vidushi Sansi, Advs. in  
IA/181/2023

For the Respondent :  
For the RP : Mr. Satya Prakash Gupta, RP with Mr. Ashish Verma,  
Ms. Salonee Keshwani, Advs.

**ORDER**

Due to paucity of time, the matter is listed on **26.07.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**